

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

MA 1548/2019 In TP (IBC)/600(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.04.2024**

NAME OF THE PARTIES: **D. CHHAGANLAL & CO. V/s SAY INDIA**
JEWELLERS PVT LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

MA 1548/2019 –

1. Mr. Ayush Rajani, Advocate appeared for the Applicant.
2. Mr. Nausher Kohli, Advocate appeared for the Respondent no. 2.
3. Copy of the reply is not available on DMS portal as well as in hard copy.
4. List this MA on **15.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna